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Title: Need to provide civic amenities to various slum clusters in and around Paradip Port, Odisha.

DR. KULMANI SAMAL (JAGATSINGHPUR): Hon. Deputy-Speaker, Sir, I would like to state that over a period of forty years, especially after establishment of Paradip Port, the manual workers from different regions of the State as well as from other parts of the country migrated to Paradip region in search of job, and the people belonging to the fishermen community of nearby region involved with sea fishing and dry fishing activities got settled in various slum dwellings at Sandhakud, Atharbanki, Lockpara, Brindaban Colony, Loknath Colony, etc. It is a matter of concern that these slum dwellers are living in the above mentioned places for years without the basic amenities like drinking water, sanitation and electricity. In spite of many appeals made from time to time to the concerned authority, the problems faced by these slum dwellers are not being taken into consideration.

Hence, I would like to urge upon the Minister of Shipping to direct the concerned authority of Paradip Port Administration to ensure supply of drinking water, sanitation and electricity in above mentioned slum dwellings in Paradip, Odisha at the earliest.

HON. DEPUTY SPEAKER: Shri Gajanan Kirtikar - Not present.

Shri M. Srinivasa Rao - Not Present.

Shri Rama Kishore Singh - Not present.